



भारतीय रिज़र्व बैंक  
**RESERVE BANK OF INDIA**  
www.rbi.org.in

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**LETTER OF TRANSMITTAL**

Ref. No.SYD.720/02.16.001/2015-16

August 27, 2015  
Bhadra 5, 1937 (Saka)

**The Finance Secretary  
Government of India  
Ministry of Finance  
New Delhi – 110 001**

Dear Sir,

In pursuance of Section 53(2) of the Reserve Bank of India Act, 1934, I have the pleasure in transmitting the following documents:

- (i) A copy of the Annual Accounts for the year ended June 30, 2015 signed by me, the Deputy Governors and the Chief General Manager, and certified by the Bank's Auditors; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the year ended June 30, 2015.

Yours faithfully

Sd/-

(Raghuram G. Rajan)